

GOVERNMENT OF INDIA
 MINISTRY OF AGRICULTURE AND FARMERS WELFARE
 DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING & FISHERIES
 RAJYA SABHA
 UNSTARRED QUESTION NO.1764
 TO BE ANSWERED ON 28TH DECEMBER, 2018

DEVELOPMENT OF FISHERIES SECTOR

1764. SHRI T.G. VENKATESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that Government has taken a decision to augment the fisheries production and provide sufficient infrastructure facilities for development of fisheries in the country and earmarked Rs.7,522 crore for the purpose;
- (b) if so, the details thereof; and
- (c) the details of the funds being provided to the State of Andhra Pradesh for this purpose?

ANSWER

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
 (SHRIMATI KRISHNA RAJ)**

(a) to (b) : Yes, Sir. The Union Government has recently approved a proposal for creation of Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs. 7522.48 crore. The FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/UTs and State entities for development of identified fisheries infrastructure facilities. The concessional finance is provided by the Nodal Loaning Entities (NLEs) namely (i) National Bank for Agriculture and Rural Development (NABARD), (ii) National Cooperatives Development Corporation (NCDC), and (iii) All scheduled Banks. Under the FIDF, the Government of India provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. Loan lending will be over a period of five years from 2018-19 to 2022-23 and maximum repayment will be over a period of 12 years inclusive of moratorium of 2 (two) years on repayment of principal.

As it is a new scheme, approval of projects under FIDF for Eligible Entities (EEs) including State Governments/UTs and State entities would be undertaken on receipt of detailed project proposal and their evaluation as per the Operational Guidelines of FIDF being finalized by this Department.

(c) : Yes, Sir, However the Government of Andhra Pradesh has indicated their intension to develop 5 fishing harbours as per details below with the concessional funding under the FIDF.

Sl No	Name of the fishing harbour	District	Estimated cost (Rs. in lakhs)
1	Juvvaladine	Nellore	242.22
2	Uppada	East Godavari	289.40
3	Vodarevu	Prakasham	409.22
4	Machilipattinam	Krishna	252.00
5	Nizampattinam	Guntur	340.78
			1533.62
